

(b) to (d) The Government has approved the following financial package for Air India in order to improve its financial condition:

- (i) Induction of upfront equity of Rs.6,750 crore, including Rs.1,200 crore provided in the budget of 2011-12 and already released, in FY 2011-12.
- (ii) Equity for Cash deficit support of Rs.4,552 crore till FY 2021.
- (iii) Equity for already guaranteed aircraft loan of Rs.18,929 crore till FY 2021.
- (iv) GOI Guarantee for repayment of Principal amount and payment of interest on the Non Convertible Debentures of Rs. 7400 crore proposed to be issued to financial institutions, Banks, LIC, EPFO etc. which will be used to repay part of working capital loans.

Land given to Airport Authority of India in Rajasthan

2960. DR. GYAN PRAKASH PILANIA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the names of airports for whose development State Government of Rajasthan has given land to Airports Authority of India (AAI);

(b) whether the development work on those airports has been completed, if so, the details thereof;

(c) the number of airports of AAI in Rajasthan;

(d) the number of airports out of these proposed to be made of international standard and the action taken in this regard;

(e) whether the State Government of Rajasthan has requested for increasing air facilities in the State; and

(f) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) Airports at Jaipur and Udaipur.

(b) Yes, Sir. At Jaipur airport construction of new aerodrome control tower cum technical block, construction of a new apron to park 3 AB-340-600, 38-767, 6 AB-321 and 2 ATR-72 type of aircraft along with link taxiway and part parallel taxi track, a new international terminal building for 600 passengers have been completed.

At Udaipur Airport construction of new terminal building for 600 passengers, expansion of Apron to augment parking capacity and to park 'D' type of aircraft,

(2 B-767-300 and 3 AB-321), extension and strengthening of runway to 9000 ft for operation of wide bodied aircraft, provision of Simple Approach Lighting System (SALS) on runway 08 and Cat-I Approach Lighting System (APLS) on runway 26 and construction of New control tower cum technical block have been completed.

(c) There are four airports in Rajasthan which are owned and managed by Airports Authority of India (AAI). In addition, AAI also managed Civil Enclaves at Jaisalmer, Jodhpur and Bikaner.

(d) Both Jaipur and Udaipur airports have been provided with state-of-the-art passenger facilities.

(e) and (f) Yes, Sir. Various requests have been received from State Government of Rajasthan for increase of frequency of air services on Jaipur-Udaipur and Jaipur-Jodhpur route, for additional air connectivity from Jaipur with Delhi, Mumbai, Kolkata, Hyderabad, Chennai and Bangalore and also from Dubai, London Washington, New York, Paris, Bangkok during the period of 01.01.2012 to 15.01.2012 due to "Pravasi Bhartiya Day from 7-9.01.2012.

However, operations in domestic sector have been deregulated and flights are being operated by concerned airlines on the basis of commercial viability subject to adherence to Route Dispersal Guidelines. Government has laid down Route Dispersal Guidelines with a view to achieve better regulation of air transport services taking into account the need for air transport services of different regions of the country including North-East Region. It is, however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability while complying with Route Dispersal Guidelines (RDG).

Drunk Pilots on Airlines

2961. SHRI ISHWAR SINGH:

SHRI N.K. SINGH:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of total number of drunk pilots on airlines for the past three years;

(b) whether it is a fact that the DGCA has implemented a new policy to penalise drunk pilots;

(c) if so, the details of this new policy and the date for its implementation; and